

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 844**  
TO BE ANSWERED ON THE 7TH FEBRUARY, 2023  
**IRRIGATED AREA**

844. SHRIMATI SUMALATHA AMBAREESH

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details regarding net irrigated area of the total sown area in the country;
- (b) whether the Government has taken any measures to increase the irrigated area in the country;and
- (c) if so, the details thereof for each of the last three years, State-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As per the latest available Land Use Statistics-at a glance for the year 2019-20, the Net Area Sown in the country is 1,39,902 thousand hectare out of which 75,456 thousand hectare area is irrigated.

(b) to (c): Agriculture is a State Subject. However, Government of India supports and facilitates the State Government through Centrally Sponsored and Central Sector Schemes. Government of India is implementing the following programmes/schemes for increasing the area under irrigation in the country:

(1) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is being implemented from the year 2015-16 with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, introduce sustainable water conservation practices, improve on-farm water use efficiency, etc. The components of PMKSY are as under:

- (i) Accelerated Irrigation Benefit Programme (AIBP): Major and Medium Irrigation projects including National projects are being implemented by the Department of Water Resources River Development & Ganga Rejuvenation (DoWR, RD&GR). The funds sanctioned under PMKSY-AIBP during 2019-20 to 2021-22 is given at **Annexure I**.

- (ii) Har Khet Ko Pani (HKKP) is being implemented by the Department of Water Resources River Development & Ganga Rejuvenation (DoWR, RD&GR). HKKP consists of four sub-components, being Command Area Development & Water Management (CAD&WM), Surface Minor Irrigation (SMI), Repair, Renovation and Restoration (RRR) of Water Bodies, and Ground Water (GW) Development component. The State-wise details of Central Assistance released under PMKSY-CADWM during 2019-20 to 2021-22 is given at **Annexure II**.
- (iii) Watershed Development Component (WDC) is being implemented by the Watershed Management Division of Department of Land Resources (DoLR) for development of rainfed/degraded lands in the country. The activities undertaken, *inter alia*, include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, nursery raising, pasture development, livelihoods for asset-less persons etc.

(2) Department of Agriculture & Farmers Welfare is implementing Per Drop More Crop (PDMC) Scheme which focuses on enhancing water use efficiency at farm level through Micro Irrigation namely Drip and Sprinkler Irrigation systems. State-wise details of fund released under PDMC Scheme during 2019-20 to 2021-22 are given at **Annexure III**.

(3) Under Mahatma Gandhi National Rural Employment Guarantee Act 2005, there are 265 works permissible out of which 182 works are related to Natural Resource Management (NRM); and out of the 182 NRM works, 85 works are water related. These works directly or indirectly support water conservation, ground water recharge, climate change and carbon sequestration. A total of 64,09,852 water bodies such as farm ponds, dug wells, check dams and community ponds (water harvesting & Fishery) have been created since inception under the Scheme.

As part of Azadi ka Amrit Mahotsav, the Mission Amrit Sarovar has been launched on 24th April 2022 with an objective to harvest and conserve water for future generation. Under the Mission every district of the country has been targeted to construct or rejuvenate at least 75 Amrit Sarovars.

Annexure referred in reply to part (b) to (c) of Lok Sabha Un-Starred Q.No. 844  
due for 07.02.2023

| S.No. | State/UT              | Total CA released<br>(in Rs. Cr.) during<br>2019-20 to 2021-22 |
|-------|-----------------------|--|
| 1     | Bihar                 | 26.1   |
| 2     | Chhattisgarh          | 13.66  |
| 3     | Gujarat               | 1020.59  |
| 4     | UT of Jammu & Kashmir | 14.57  |
| 5     | Karnataka             | 394.64   |
| 6     | Madhya Pradesh        | 105.88   |
| 7     | Maharashtra           | 872.6  |
| 8     | Manipur               | 65.76  |
| 9     | Odisha                | 167.04   |
| 10    | Rajasthan             | 100.65   |
| 11    | Telangana             | 420.81   |
| 12    | Uttar Pradesh         | 799.52   |
| 13    | UT of Ladakh          | 1.62   |
|       | <b>Total</b>          | <b>4003.44</b>   |

**Annexure referred in reply to part (b) to (c) of Lok Sabha Un-Starred Q.No. 844  
due for 07.02.2023**

Details of Central Assistance(CA) released under  
PMKSY-CADWM during 2019-20 to 2021-22

| <b>Sl. No.</b> | <b>Name of the State/UT</b> | <b>CA release<br/>during 2019-20 to<br/>2021-22<br/>(in Rs.Crore)*</b> |
|----------------|-----------------------------|--|
| 1              | Assam                       | 4  |
| 2              | Goa                         | 3.84   |
| 3              | Jammu & Kashmir             | 1.87   |
| 4              | Karnataka                   | 15.13  |
| 5              | Kerala                      | 2.69   |
| 6              | Madhya Pradesh              | 59.078   |
| 7              | Maharashtra                 | 75.108   |
| 8              | Manipur                     | 2.085  |
| 9              | Orissa                      | 34.47  |
| 10             | Punjab                      | 18.08  |
| 11             | Rajasthan                   | 102.738  |
| 12             | Uttar Pradesh               | 156  |
|                | <b>TOTAL :</b>              | <b>475.088</b>   |

**\* Figures may change subject to reconciliation on receipt  
of Utilization Certificates.**

**Annexure III**

**Annexure referred in reply to part (b) to (c) of Lok Sabha Un-Starred Q.No. 844 due for 07.02.2023**

**Fund released under PDMC Scheme from 2019-20 to 2021-22**

| <b>S.No.</b> | <b>States</b>      | <b>Fund released during 2019-20 to 2021-22 (in Rs. Crore)</b> |
|--------------|--------------------|---|
| 1            | Andhra Pradesh     | 732   |
| 2            | Bihar              | 21.6  |
| 3            | Chhattisgarh       | 77.15   |
| 4            | Goa                | 0.5   |
| 5            | Gujarat            | 625.79  |
| 6            | Haryana            | 172.4   |
| 7            | Himachal Pradesh   | 55.5  |
| 8            | Jharkhand          | 94.97   |
| 9            | Jammu & Kashmir    | 37  |
| 10           | Karnataka          | 1310  |
| 11           | Kerala             | 5   |
| 12           | Madhya Pradesh     | 227   |
| 13           | Maharashtra        | 825   |
| 14           | Odisha             | 57  |
| 15           | Rajasthan          | 375   |
| 16           | Tamil Nadu         | 1039  |
| 17           | Uttarakhand        | 112   |
| 18           | Uttar Pradesh      | 450   |
| 19           | West Bengal        | 81  |
| 20           | Arunachal Pradesh  | 83  |
| 21           | Assam              | 73  |
| 22           | Manipur            | 127.5   |
| 23           | Meghalaya          | 15  |
| 24           | Mizoram            | 86  |
| 25           | Nagaland           | 138   |
| 26           | Sikkim             | 108.8   |
| 27           | Tripura            | 31.2  |
| 28           | Uts                | 2.4   |
| 29           | HQ                 | 95.52   |
|              | <b>Grand Total</b> | <b>7058.33</b>  |

\*\*\*\*\*